GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2998

TO BE ANSWERED ON THE 8TH AUGUST, 2023/ SRAVANA 17, 1945 (SAKA)

FUNDS TO DELHI FOR FLOODS

†2998. SHRI UPENDRA SINGH RAWAT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any national fund has been allocated to Delhi with a view to protect the capital city from floods and provide other facilities including sanitation and safety;

(b) if so, the details thereof; and

(c) the details of the guidelines issued by the Union Government to the State Government and the action taken on it during the last three years and till now?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) and (b) The Delhi Disaster Response Fund (DDRF) has been constituted by the Government of National Capital Territory of Delhi (GNCTD) as per section 48(1)(a) of the Disaster Management Act, 2005, in which 80% contribution is provided by the Government of India as Grant-inaid for providing immediate relief to the victims of cyclone, drought, earthquake, fire, flood, tsunami, hailstorm, landslide, avalanche, cloud burst, pest attack and cold wave/frost.

(c) This Ministry vide O.M. No.33-03/2021-NDM-I dated 12.01.2022 has issued Guidelines on the Constitution and Administration of State Disaster Response Fund (SDRF), which are implemented by the respective State Governments.

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